

SLC

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

REGISTERED/~~POST~~

Commercial Complex(BDA),  
Indiranagar,  
Bangalore - 560 038

Application No. 159/86(T)  
(W.P.No 503/79 )

Dated the ~~20~~ 20 OCT 1986

To  
Shri T.S.Varghese  
( Shri G.N.Seshagiri Rao, Advocate)

... Applicant

Versus


1. Reserve Bank of India, Represented by the  
Governor, Central Office, Bombay and  
16 Others.

... Respondents

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH  
IN APPLICATION NO. 159/86(T)

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Please find enclosed herewith the copy of the Order/~~Interim Order~~  
passed by this Tribunal in the above said Application on 29.8.1986..

  
(N.RAMAMURTHY )  
SECTION OFFICER  
(Judicial)

Encl: As above.

Copy to:-

Shri T.S.Varghese,  
C/O Shri G.N. Seshagiri Rao  
No 18 (Upstairs) Opp. Nagappa Park,  
Sririrampuram, Bangalore 560021.

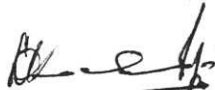


Advocate for  
Applicant

Shri K. Prabhakar Rao  
C/O Shri K.Kasturi,  
M/S King & Partridge,  
Advocates, 26/1, Lavelle Road,  
Bangalore-1.

Advocate for  
Respondents.

**IN THE CENTRAL ADMINISTRATIVE  
TRIBUNAL ADDITIONAL BENCH,  
BANGALORE**

Order Sheet (contd)

Date	Office Notes	Orders of Tribunal
29.8.1986	A.No. 159/86 (T)	<p>Shri K. Prabhakar, counsel for the respondents, submits that no notification has yet been issued U/s 14(2) of the Administrative Tribunals Act, 1985, so as to bring the <sup>Reserve Bank of India -</sup> <del>R.B.I.</del> - the respondent herein - within the purview of the Act, and as such, this Tribunal has no jurisdiction to entertain this application. We, therefore, direct the Registrar to transfer back this application to the High Court of Karnataka.</p> <div style="display: flex; justify-content: space-between; margin-top: 20px;"> <div style="text-align: center;">               (L.H.A. REGO)              MEMBER (AM)              29.8.1986.           </div> <div style="text-align: center;">               (CH. RAMAKRISHNA RAO)              MEMBER (JM)              29.8.1986.           </div> </div> <p style="margin-top: 10px;">dmx</p> <p style="margin-top: 20px; text-align: center;">— True copy —</p> <div style="text-align: center; margin-top: 20px;">               SECTION OFFICER              CENTRAL ADMINISTRATIVE TRIBUNAL              ADDITIONAL BENCH              BANGALORE           </div>

